

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/21/2017

NAME OF THE PETITIONER(S) : BULDANA CREDIT CARE PVT LTD

NAME OF THE RESPONDENT(S) : VINKEM LABS LTD & 4 ORS

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. A.m. Ilangovan. Counsel for Petitioner

J.

2. L. ABIRAM. Counsel for Respondent
1,2,4,5

J. Abiram.

(K. SUMATHI)

ORDER

Counsel for Petitioner present. Counsel for R1, R4 and R5 present. No representation on behalf of R3. Counsel for the Petitioner is directed to send a private notice to R3 and file proof of the same before next date of hearing along with an affidavit. Put up on 15.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk